

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 13.01.2017

ORDER NO. 07 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **04 of 2017 for CESTAT Delhi** to the extent indicated below :-

On 20.01.2017 at 2.30 p.m. Hon'ble Shri S.K. Mohanty, Member (J) will hear the following part-heard matters:

1. E/52052,53040, 54706, 54707, 54752, 55754/14-SM
2. C/52630-52632/2015-SM

On 20.01.2017 at 2.30 p.m. Hon'ble Shri B. Ravichandran, Member (T) will hear the following Difference of opinion matters:

1. E/2178-2181/2009 SM

By Order


(A.Mohan Kumar) (3) ,
Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/
Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs
/Notice Board/ Website/Guard File/Office Copy.


13/01/2017
Dy. Registrar